

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**OA/020/469/2015**

HYDERABAD, this the 7<sup>th</sup> day of July, 2021



**Hon'ble Mr. Ashish Kalia, Judl. Member  
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

J. Vijaya Kumar, S/o. J. Yohan,  
Aged about 28 years,  
Working as Postman,  
Giddalur LSG/SO., (under Head Post Office, Markapur),  
Nandyal Division, Kurnool District.

...Applicant

(By Advocate : Mr. K. Venkateswara Rao)

Vs.

1. The Union of India rep. by  
The Director General, Posts,  
Department of Posts, Dak Bhavan,  
Sansad Marg, New Delhi – 110 001.
2. The Chief Postmaster General,  
A.P. Circle, Hyderabad – 500 001.
3. The Postmaster General,  
Kurnool Region, Kurnool.
4. The Superintendent of Post Offices,  
Nandyal Division, Nandyal – 518 502,  
Kurnool District.

....Respondents

(By Advocate : Mrs. B. Gayatri Varma, Sr. PC to CG)

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**ORAL ORDER**  
**(As per Hon'ble Mr. Ashish Kalia, Judl. Member)**



There is no representation on behalf of the applicant. The matter pertains to the year 2015. It seems that the applicant is not interested to pursue the matter further.

2. Smt. B. Gayatri Varma, learned Senior Panel Counsel appearing for the respondents submits that the applicant was promoted as Sorting Assistant, which is the next higher post, in the year 2019. Hence, the O.A. is dismissed as infructuous. No order as to costs.

**(B.V. SUDHAKAR)**  
**ADMINISTRATIVE MEMBER**

**(ASHISH KALIA)**  
**JUDICIAL MEMBER**

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